

of our Correspondent, 'moving' and the 'highlight of the day'.

It is evident that there is no intention or attempt in the report to cast any aspersion or any reflection on the integrity of Mr Mavalankar

It is also clear that the subsequent parts of the sentence to which objection has been raised do not relate to the proceedings in Parliament and we beg to state that no contempt of other the House or any of its honourable Members has been intended

We wish to assure the Speaker, Lok Sabha that we had no intention by the publication of the report or any part of it to commit a breach of the privilege of any hon Member of the House "

We also wish to assure Mr Mavalankar that no mischief or malice was intended in our report nor did we seek to cast any reflection on his character or integrity "

I think, in view of the explanation of the Editor of the *Patriot*, the matter may be treated as closed

I hope the House agrees to this

HON MEMBERS Yes

13.07 hrs

PAPERS LAID ON THE TABLE

DEFENCE SERVICES ESTIMATES 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): Sir, on behalf of Shri Y B Chavan, I beg to lay on the Table a copy of the Defence Services Estimates, 1974-75 (Hindi and English versions). [Placed in Library See No LT-6429/74].

CAG OF INDIA'S REPORT APPROPRIATION ACCOUNTS, RAILWAYS, 1972-73, ETC. AND NOTIFICATIONS UNDER CUSTOMS ACT

SHRI K R GANESH I beg to lay on the Table. --

(1) A copy of the Report of the Comptroller and Auditor General of India, for the year 1972-73, Union Government (Railways) under article 151(1) of the Constitution [Placed in Library See No LT-6430/74]

(2) A copy of Appropriation Accounts Railways, for 1972-73—Part I—Review [Placed in Library. See No LT 6430/74]

(3) A copy of Appropriation Accounts, Railways, 1972-73 Part II—Detailed Appropriation Accounts [Placed in Library See No LT-6430/74]

(4) A copy of Block Accounts (including Capital statements comprising the Loan Accounts), Balance Sheets and Profit and Loss Accounts, Railways, for 1972-73. [Placed in Library See No LT-6430/74]

(5) A copy of the Ninth Valuation Report (Hindi and English versions) of the Life Insurance Corporation of India as at 31st March, 1973, under section 29 of the Life Insurance Corporation Act, 1956 [Placed in Library See No LT-6431/74]

(6) A copy of the Income-tax (Amendment) Rules 1974 (Hindi and English versions) published in Notification No SO 128(E) in Gazette of India dated the 28th February 1974, under section 296 of the Income-tax Act, 1961 [Placed in Library See No LT-6432/74]